

आयकर अपीलीय अधिकरण न्यायपीठ नागपूर में ।
IN THE INCOME TAX APPELLATE TRIBUNAL, NAGPUR

(Through Virtual Court)

BEFORE SHRI R.S. SYAL, VICE PRESIDENT
AND
SHRI S.S. VISWANETHRA RAVI, JUDICIAL MEMBER

Sl. No.	ITA No.	Name of Appellant	Name of Respondent
1	73/NAG/2023	Madhuribai Deshmukh Seva Pratisthan, At Wadvihra Wadvihra, Narkhed - 441304 PAN : AABTM4449A	CIT (Exemption), Pune
2	74/NAG/2023	Lata Mangeshkar Hospital Trust, 5 YMCA Complex, Sitabuldi, Nagpur - 440001 PAN : AAATL3747R	CIT (Exemption), Pune
3	75/NAG/2023	Arvindbabu Deshmukh Pratisthan, Bhaskar Bhawan 1 st Floor, Civil Lines, Nagpur - 440001 PAN : AABTA4803G	CIT (Exemption), Pune
4	76/NAG/2023	V S P M Academy of Higher Education, 5 YMCA Complex, Maharajbag Road, Sitabuldi, Nagpur - 440001 PAN : AAATV0836H	CIT (Exemption), Pune
5	77/NAG/2023	V S P M Academy of Higher Education, 5 YMCA Complex, Maharajbag Road, Sitabuldi, Nagpur - 440001 PAN : AAATV0836H	CIT (Exemption), Pune
6	78/NAG/2023	Shri Siddhi Data Trust, Digdoh Hils, Hingna Road, Digdoh, Nagpur - 440019 PAN : AAHTS6318N	CIT (Exemption), Pune
7	79/NAG/2023	International Council For Sports Promotion And Research, 5 YMCA Complex, Sitabuldi, Nagpur - 440001 PAN : AAATI6579E	CIT (Exemption), Pune
8	80/NAG/2023	No Tobacco Association, 5 YMCA Complex, Sitabuldi, Nagpur - 440001 PAN : AABTN0965C	CIT (Exemption), Pune

CORRIGENDUM**PER S.S. VISWANETHRA RAVI, JM :**

The present corrigendum is being issued to correct the inadvertent error in not mentioning the name of Authorized Representative on behalf of the assessee in the order dated 25-07-2023. Thus, the name of Shri Dr. Milind Bhusari shall be read as Authorized Representative on behalf of the assessee in place of NONE for all the assessees.

Sd/-
(R.S. Syal)
VICE PRESIDENT

Sd/-
(S.S. Viswanethra Ravi)
JUDICIAL MEMBER

पुणे / Pune; दिनांक / Dated : 31st July, 2023.
रवि

आदेश की प्रतिलिपि अग्रेषित / Copy of the Order forwarded to :

1. अपीलार्थी / The Appellant.
2. प्रत्यर्थी / The Respondent.
3. The CIT(Exemption), Pune.
4. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, नागपूर,
/ DR, ITAT, Nagpur.
5. गार्ड फ़ाइल / Guard File.

//सत्यापित प्रति// True Copy//

आदेशानुसार / BY ORDER,

वरिष्ठ निजी सचिव / Sr. Private Secretary
आयकर अपीलीय अधिकरण, पुणे / ITAT, Pune